

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 943
TO BE ANSWERED ON 08.02.2017**

FINANCIAL ALLOCATION FOR SCHEMES/ PROGRAMMES

943. SHRI LALLU SINGH

Will the Minister of PLANNING be pleased to state:

- (a) the steps taken for making financial allocation for various programmes and schemes before the completion of the Twelfth Five Year Plan period; and
- (b) the extent of success achieved in achieving the targets of the Twelfth Five Year Plan?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND
MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION**

(RAO INDERJIT SINGH)

(a) Financial allocation under different schemes are provided on the basis of funds requirement estimated by the respective Ministry/ Department where the scheme rests, guidelines of individual scheme/ programme, utilization of previous release and availability of gross budgetary support etc. On the basis of the recommendation of B.K. Chaturvedi Committee, Centrally Sponsored Schemes (CSS) were restructured and significantly reduced from 147 schemes to 66 schemes, included in Central Assistance to State & UT Plan (CASP) and its mode of transfer changed from existing different channels to be only routed through State Consolidated Fund since financial year 2014-15. Some more changes have been witnessed after the 14th Finance Commission's recommendations in the area of Transfer of Resources to States. Devolution of Central pool of sharable taxes to the States' has been increased to 42% from the earlier 32% and subsequently, the transfer through discretionary grants like Special Plan Assistance (SPA), Special Central Assistance (SCA-Untied) etc. have been discontinued with effect from financial year 2015-16. CSSs have been further restructured to 28 umbrella schemes with effect from financial year 2016-17 and funding pattern of these schemes has also been revised on the basis of recommendations of the Sub-Group of Chief Ministers on rationalization of CSSs.

(b) The details of targeted allocation under Twelfth Five Year Plan for various schemes/ programmes and expenditure against them during the Twelfth Plan period is placed at **Statement-I**.

Statement to the Lok Sabha unstarred Question No. 943 raised by Shri Lallu Singh due for answer on 08.02.2017 regarding 'Financial Allocation for Schemes/Programmes '

		Rs. crore					
Sectors	Schemes/ Programmes	Allocation/ Estimation for 12 th Five Year Plan (2012-17)	2012-13 Actual	2013-14 Actual	2014-15 Actual	2015- 16 Actual	2016- 17 RE
State Development Plan	Normal Central Assistance	1,78,739	24,063	25,642	25,470	Discontinued*	
Special Category States	Special Plan Assistance	36,436	5,523	6,480	7,287	Discontinued*	
	Special CA (Untied to any project)	63,858	10,950	10,771	9,671	Discontinued*	
	Central Pool for North East and Sikkim	6,218	775	850	705	604	650
Agriculture	Rashtriya Krishi Vikas Yojana#	63,246	8,400	7,053	8,443	4,159	3,670
Special Central Assistance	Border Area Development Programme/ Hill Area Development	10,122	1,265	1,270	1,020	990	990
Irrigation	Programme/North East Council	6,108	727	675	549	604	500
Urban/Local Area Development	Accelerated Irrigation Benefit Programme	91,435	6,492	4,630	3,261	3,199	1,228
	Jawaharlal Nehru Urban Renewal Mission	1,01,917	3,420	7,559	4,078	5,673	14,496
	MPs' Local Area Development Programme	19,775	3,722	3,937	3,350	3,502	3,950
Balanced Regional Development	Backward Region Grant Fund	76,677	9,058	7,540	7,636	Discontinued*	
	Bodoland Territory Council	340	16	17	41	Discontinued*	
Elderly and Weaker Section	National Social Assistance Programme	48,642	7,825	9,046	7,035	8,616	9,500
Infrastructure	Roads and Bridges	12,410	2,272	2,567	2,065	2,166	2,350
Externally Aided Projects(EAP)	Various EAPs	81,912	13,914	13,353	15,445	15,270	21,300
E-Governance	National e-Governance Action Plan	3,537	90	243	666	Optional scheme	
Tribal Development	Tribal Sub-Plan	7,787	853	1,050	1,040	1,132	1,123
	Grants-in-aid under Article 275 (1)	6,924	820	1,097	1,133	1,392	1,061
UT Plans##		41,073	4,688	5,248	6,104	5,139	5,547
	Total	8,57,786	1,04,872	1,09,027	1,04,999	52,445	66,363

*In view of increased untied funds by the 14th Finance Commission, the Union Budget with effect from 2015-16 has discontinued to provide funds under certain schemes like Normal Central Assistance, Special Central Assistance, Backward Region Grant Funds etc.

Rashtriya Krishi Vikas Yojana (RKVY): For the financial years 2015-16 & 2016-17, also includes Paramparagat Krishi Vikas Yojana.

UT Plans: For the financial years 2015-16 & 2016-17 excluding UTs without legislature.

Source: Table 3.14 of Twelfth Five Year Plan Document (Volume 1) and Union Expenditure Budget Document of different years.
